

Title: Introduction of the Constitution (Amendment) Bill, 2005. (Insertion of new article 16A).

**15.46½ hrs.**

SHRI CHANDRAKANT KHAIRE (AURANGABAD, MAHARASHTRA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

SHRI CHANDRAKANT KHAIRE : I introduce the Bill.

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29.7.2005.